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Mr. Speaker: He wants further details regarding this kind of service. That is the question. He is putting a question as to what are the services for which about Rs. 14 crores are paid to them. A list has been given. From the list, one of the items is not clear as to what is the kind of service. If the hon. Minister is in a position to say, he will say. Otherwise, he will give a supplementary note if it is possible.

Sardar Swaran Singh: I think I have given three pages. If there is any specific point about which he wants further information, let him on the basis of it, table another question. I will give further details.

Shri Morarka: In the statement it is mentioned that in Rourkela and Bhilai, charges for similar services are either the direct responsibility of the project authorities or they are included in the charges. May I know who are the project authorities, whether they are Indians or a foreign firm who would be rendering similar service to these two plants?

Sardar Swaran Singh: If they are rendered by the suppliers, then the cost element goes into the price that we pay to the supplier. If they are rendered by the project authorities, namely Indian authorities, which are in charge of the construction part, then, that will be a liability which will be borne by the Indian project authorities.

Shri Ramanathan Chettiar: What are the impelling reasons that made the Government agree to give a part of the amount that is about Rs. 4 crores in sterling especially when we are passing through a foreign exchange crisis?

Sardar Swaran Singh: Because we cannot get that from inside the country.

Shrimati Renu Chakravartty: Are we to understand that the hon, Minister will give us a more detailed explanation?

Sardar Swaran Singh; No.

Mr. Speaker: All that he said was, he has given a statement in reply to this question covering three pages.

Some Hon, Members: Two pages.

Mr. Speaker: Two pages—it is only one less. Any hon. Member, if he or she has any doubt, they may well put a question.

Shrimati Renu Chakravartty; Again we have to wait for ten days.

Mr. Speaker: I am sure with respect to such a statement, they need not wait. If they write to the hon. Minister, he may say.

Shri V. P. Nayar: Would you also direct that in such cases where long statements are to be laid on the Table of the House, half an hour's time is given? We have so many statements today. It is impossible to study the statements and put questions. If they were given an hour ago, we may be possibly able to read.

Mr. Speaker: I agree. They need not put questions today. They may put the questions some other day. Let them study and put questions. What is the object of giving a statement? It is not an examination hall, vive voce.

If any hon. Member puts down in his question, "Arising out of statement" I will try to give preference to that question and admit it because it arises out of the statement. A question may be put on that very day itself and I will try to admit it. Next question.

Sir Salarjung Museum in Hyderabad

*1164. Shrimati Laxmi Bai: Will the Minister of Scientific Research and Cultural Affairs be pleased to state whether any financial aid is proposed to be given to Sir Salarjung Museum in Hyderabad?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): Government have under consideration a proposal to take over the Museum and develop it as a National Museum.

भी रमुनाम सिंह : इस बात को देखते हुए कि सालारजंग म्यूजियम हिन्दुस्तान के बहुत ग्रन्छ म्यूजियमों में से एक है, इस की इमारत को ठीक हालत में रखने के लिये क्या कोई इंतिजाम सरकार की तरफ से किया जायगा ?

श्री हुमायून् कविर : नैशनल म्यूजियम बनने का मतलब यह है कि जो कुछ दरकार होगा उस का इंतिजाम किया जायगा ।

Shri Ranga: I could not follow this question and answer.

Shri Humayun Katir: I told the hon. Member that if the Government take it over as a national museum, whatever is necessary to maintain it as a national museum will be done.

Shri Ranga: Is it not a fact that the Andhra Government has already agreed to the Government of India's proposal and is it necessary for the Andhra Government to make any financial contribution to this?

Shri Humayun Kabir: The Andhra Government have offered to make a financial contribution of about Rs. 5 lakhs towards the cost of the building of the museum.

Shri Jadhav: What fees are charged from the visitors at present?

Mr. Speaker: Such a small detail?

Sh:i Jadhav: The visitors go there and the fees are very prohibitive. So, action should be taken as soon as possible.

Mr. Speaker; In this museum at Hyderabad?

Shri Jadhav: Yes.

Mr. Speaker: I am not aware.

Shri Humayun Kabir: It is not yet a national museum; so I cannot say at present what fees are charged, unofficially I have been told that it is about eight annas.

An Hon. Member: One rupee ten

Mr. Speaker: These small matters may be taken up. After it becomes a national museum, possibly it will be less.

Educational Tours of Teachers

*1166. Shri Jadhav: Shri Subodh Hansda: Shri Vasudevan Nair: Shri Ram Krishan:

Will the Minister of Education be pleased to lay a statement showing:

- (a) the total amount that has been sanctioned under the scheme to give grant-in-aid to State Governments and Union Territories for encouraging teachers to visit places of educational, historical, geographical and cultural interest, with break-up of amounts earmarked to each State and Union Territory:
- (b) whether the grant-in-aid is meant for Primary teachers or Secondary school teachers also; and
- (c) whether any tour has already been organised?

The Minister of Education (Dr. K. L. Shrimali): (a) Rs 25,000 for the current year and Rs 75,000 for the remaining Plan period These amounts are not earmarked to States and Union Territories separately.

- (b) For teachers employed in recognised Elementary schools and teachers and pupil-teachers in teacher training institutions.
 - (c) No. Sir.

Floods in Jamuna

*1168. Shri Naval Prabhakar: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Jamuna in Delhi is in spate;